

Sixteenth Loksabha

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Title: Need to implement recommendations of 45th Indian Labour Conference

SHRI C.N. JAYADEVAN (THRISSUR): The 45th Indian Labour Conference had recommended that more than one crore scheme workers working under various government schemes such as ICDS, MDM, ASHA, SSA, NELM, NCLP etc. under different Ministries must be recognized as workers and must be paid minimum wages and other social security benefits including pension. Various trade union federations have been demanding implementation of these recommendations. But the present government is moving towards winding up these crucial schemes by drastic budget cuts and structural changes including privatization of the schemes involving corporate and corporate NGOs. So the Central Trade Unions have decided to go for one-day All India strike of scheme workers on January 17, 2018 to press for their demands such as the implementation of the recommendations of the 45th ILC on scheme workers, adequate financial allocation in the Union Budget 2018-19 for the centrally sponsored schemes and against privatization of the schemes in any form. I urge upon the Government to take note of their demands and take steps to solve the same.